

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016

AND

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

Dated: 19th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

In the matter of:

Birla Textile Mills & Ors.

.... Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016

In the matter of:

Ambuja Cement Ltd.

.... Appellant(s)

Vs.

Himachal Pradesh State Electricity Board & Anr.

.... Respondent(s)

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

In the matter of:

M/s J. B. Rolling Mills Ltd. & Anr.

.... Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

ORDER

The matters could not be taken up due to administrative reasons.

List these matters on **06.03.2018.**

COURT MASTER